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**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : CP/7/2016
NAME OF THE PETITIONER(S) : H. Ramesh
NAME OF THE RESPONDENT(S) : M/s AUM Consultancy Pvt Ltd & 4 Ors
UNDER SECTION : 210,213,241,242,243**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Cibi Vishnu
T.v.P. Sai Vihari

Counsel for
Petitioner

T.v.P. Sai Vihari



(2) K. Sumathi
Rep. by Mrs. G. Shanthy Heenabesha

Counsel for R2 + R3

ORDER

Counsel for petitioner present. Counsel for R2 & R3 present and sought time to reply in the interim relief. Counsel for petitioner prayed some time to bring the proof of notice on R4 & R5. On receipt of the reply from counsel for R2 & R3, counsel for petitioner is directed to file rejoinder in advance by serving a copy to the other side. At request time extended. Put up on 28.11.2016 at 10.30 A.M.

Mn

**(Ch. Md. Sharief Tariq)
Member (Judicial)**

K

**(K. Anantha Padmanabha Swamy)
Member (Judicial)**